

IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

Notification No. 7997 –RG

Dated : September 5, 2011.

In continuation of earlier Notification No. 7300-RG dated August 12, 2011 containing the result in respect of candidates who had been called for Viva-voce for Normal Promotion to the Cadre of District Judge (Entry Level) in July, 2011, it is further notified that upon consideration of the fact that the representation for fresh assessment of the A.C.R. of Shri Subhra Sankar Bhatta for the year 2006 which was assessed as “Average”, was pending prior to publication of the result, stated above, has been altered on reassessment to “Good”, after publication of the Notification referred to above, resulting in increase of marks on evaluation of Annual Confidential Reports from 15.4 to 16.8 and increase in Grand Total from 44.4 to 45.8, the representation dated September 5, 2011 of Shri Bhatta having been allowed by the Selection Board and he has been declared as qualified to be empanelled and in doing so the position according to merit of Shri Bhatta will be 10th and the position according to merit of Shri Debasish Bandyopadhyay will be 11th, the last person to be so empanelled, keeping other part of the earlier Notification so published intact.

By Order

Sd/-
(Murari Prasad Shrivastava)
Registrar General-cum-Secretary,
Selection Board, High Court, Calcutta.